



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,18th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/1920/2016	DEBANANDA PRASAD Versus THE GOLAGHAT MUNICIPAL BOARD and ANR.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	MR.K SARMA(R-3) MR.D DAS(R-3) MR.R RAHMAN R-3 MS.K M SARMA(R-3)
2 WP(C)/2154/2023	RANJOY SAHA Versus GOVT OF ASSAM AND 9 ORS	MR. D K BAGCHI	SC, HIGHER EDU MR. N BARUA (R-4) MR. A K DUTTA(R-9) MR. R PHUKAN (R-7) MR. B PURKAYASTHA(R-9) MR. B ZAMAN (R-9) MR. P KAKATI (R-4) SC, G U

LEAVE NOTE OF ADVOCATES FOR 18/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
5)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
6)	MR. B NATH	14-09-2023	To	11-10-2023
7)	MR J DAS	08-09-2023	To	06-10-2023
8)	MR J C BORAH	11-09-2023	To	22-09-2023
9)	MR D K DAS	14-09-2023	To	21-09-2023
10)	MR S SARMA	09-09-2023	To	18-09-2023
11)	MR R GOENKA	11-09-2023	To	20-09-2023
12)	MR A GOENKA	11-09-2023	To	20-09-2023
13)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
14)	MS. T SOM	19-09-2023	To	20-09-2023
15)	MR. T ISLAM	04-09-2023	To	22-09-2023
16)	MR. N HOQUE	14-09-2023	To	13-10-2023
17)	MS. B BHUYAN	14-09-2023	To	29-09-2023
18)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
19)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
20)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	ITA/5/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus ROHIT KARAN JAIN	MR. S C KEYAL
2	WP(C)/4118/2023	JIBAN HALDAR Versus THE STATE OF ASSAM AND 6 ORS.	GA, ASSAM MR M RAHMAN (r-7) MR. S DUTTA, SC, P&RD (R-1,4,5,6) MS A HUSSAIN (r-7) S AHMED (r-7)

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